NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.240/2016 RT NO.118/Chd/Hry/2017

Transferfor/Petitioner company
Transferee/Petitioner company

Present: Mr. Atul V. Sood, Advocate for the petitioner-company

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. Be listed for hearing on 11.05.2017.

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member (Technical)

April 06, 2017